



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday, 18th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 1

[DIVISION BENCH-I]

**NO ADJOURNMENT WILL BE PERMITTED IN ITEM
NOS. 1 TO 51 AND WILL BE HEARD ON DAY-TO-DAY
BASIS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR FRESH ADMISSION WITHOUT STAY/BAIL -			
73 WA/352/2023 B/O	ANISUR RAHMAN Versus SAIFUL ISLAM AND 6 ORS.	MR. D A KAIYUM MR. M S MONDAL	GA, ASSAM SC, EDU

LEAVE NOTE OF ADVOCATES FOR 18/09/2023

1)	MRS. V L SINGH	07-09-2023	To	10-11-2023
2)	MR P K KALITA	01-09-2023	To	20-09-2023
3)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
4)	MRS. R S CHOUDHURY	08-09-2023	To	19-09-2023
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6)	MR. B NATH	14-09-2023	To	11-10-2023
7)	MR J DAS	08-09-2023	To	06-10-2023
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18)	MR. K N CHOUDHURY	18-09-2023	To	22-09-2023
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20)	MR. A BHATTACHARYA	19-09-2023	To	20-09-2023



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

**[THIS BENCH WILL TAKE UP MATTERS PERTAINING
TO TRANSFER, PENSION, SUSPENSION AND PAYMENT
OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II
& III AND SERIES MATTERS RELATING TO CIVIL
BENCH- II, III, IV & V]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
89 WP(C)/5168/2023 FIXED	ACHATA NATH Versus THE STATE OF ASSAM AND 5 ORS	MR. D GOGOI MR. R BORA	SC, HANDLOOM AND TEXTILE SC, NCHAC SC, FINANCE

LEAVE NOTE OF ADVOCATES FOR 18/09/2023

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20)	MR. A BHATTACHARYA	19-09-2023	To	20-09-2023



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
58	WP(C)/5255/2023 FIXED	DIPANKAR ROY Versus THE STATE OF ASSAM AND 4 ORS	MD S HOQUE MR. M DEKA MS B KOUSHIK MR. F A FAROOQUE MS N.KAZI	SC, PWD ROAD GA, ASSAM

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[AT 02:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 6

[CIVIL BENCH-II]

THIS BENCH WILL SIT AT 2:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
44	WP(C)/5468/2023 B/O	PANKAJ DEKA AND 30 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. R P SARMAH MS. T SOM MR. P TELI	SC, ELEM. EDU GA, ASSAM

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BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

**[THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
3 WP(C)/3085/2013	SMTI. JYOTI BEZBARUA GOSWAMI and 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR.S BANIK MR.G RAHUL MS.B SARMA MR.M AHMED MR.S K ROY	MR.S S SHARMA GA, ASSAM MR.R SHARMA MR.P HAZARIKA SC, BSNL
WITH MC/2094/2014 in WP(C)/3085/2013	DILIP KUMAR GOSWAMI Versus THE STATE OF ASSAM AND 6 ORS	MR.S BANIK MR.G RAHUL MS.B SARMA MR.M AHMED MR.S K ROY	MR.S S SHARMA GA, ASSAM MR.R SHARMA MR.P HAZARIKA SC, BSNL
ORDERS			
4 I.A.(Civil)/2671/2023 CONNECTED TO ITEM NO. 2 IN THE DAILY LIST, FIXED in Review.Pet./21/2023	DIPAK PATOWARY Versus HIMANGSHU KUMAR DAS AND 13 ORS.	MR. D P BORAH MR U GHOSH	MR. P MAHANTA SC, APSC SC, TRANSPORT

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[AT 10:15 AM]**BEFORE:****HONOURABLE MR. JUSTICE AJIT BORTHAKUR****COURT NO: 9****[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
53	Crl.Rev.P./91/2023 B/O	MASUDA BEGUM BARBHUIYA AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A R TALUKDAR	MR. S RAHMAN (R-2) MR A N IQBAL (R-2) PP, ASSAM

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

58	I.A.(Civil)/2787/2023 WITH WP(C)/1081/2023(D/O), B/O in WP(C)/1081/2023	MD. FUL MIAH AND 9 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR F Z MAZUMDER	GA, ASSAM
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[AT 10:15 AM]**BEFORE:****HONOURABLE MR. JUSTICE MANISH CHOUDHURY****COURT NO: 12****[CIVIL BENCH-IV]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
48	WP(C)/4976/2023 FIXED	MEGHNAD CHAKRABORTY AND 6 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR B D DAS MR. S C BISWAS MRS R DEKA MR S BORA MR. H R DAS	SC, HEALTH
49	WP(C)/5427/2023 FIXED	M/S BODOLAND SECURITY SERVICES Versus THE UNION OF INDIA AND 4 ORS	MR. U K NAIR MR H K DAS MR. A BORO MR N K SARMA	DY.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 18/09/2023

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
56 WP(C)/5654/2016 FIXED	ARUNAVA DEY Versus THE STATE OF ASSAM AND 3 ORS	MRH I CHOUDHURY MR.R ALI MD.GIASH UDDIN MS.M BURAGOHAIN	GA, ASSAM MR.R. N. D. SARMA(R-5) MR.A DHAR(R-5) MR.A HUSSAINR-5 MR. R. GOGOI (SC, PHE DEPARTMENT)
57 WP(C)/2232/2023 FIXED	JADAB CHANDRA NATH Versus THE STATE OF ASSAM AND 2 ORS.	MR. R MAJUMDAR MR. B CHOWDHURY MR N AHMED MS. S DEVI	SC, FOREST
ORDERS			
58 Cont.Cas(C)/174/2020 B/O	SAJAL DAS AND 40 ORS. Versus MANINDER SINGH, IAS AND 9 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	MR. D SAIKIA (R-7) MR S M T CHISTIE (R-7) MR. P K BORAH (R-7) MR. B GOGOI MS. N PHUKAN MR P NAYAK MS K DAS MR A CHALIHA

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4)	MRS. R S CHOUDHURY	08-09-2023	To	19-09-2023
5)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
6)	MR. B NATH	14-09-2023	To	11-10-2023
7)	MR J DAS	08-09-2023	To	06-10-2023
8)	MR J C BORAH	11-09-2023	To	22-09-2023
9)	MR D K DAS	14-09-2023	To	21-09-2023
10)	MR S SARMA	09-09-2023	To	18-09-2023
11)	MR R GOENKA	11-09-2023	To	20-09-2023
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19)	MR. A CHAMUAH	18-09-2023	To	24-09-2023
20)	MR. A BHATTACHARYA	19-09-2023	To	20-09-2023

**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM**2:00 PM to 4:30 PM****[For Monday, 18th September 2023]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]**BEFORE:****HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA****COURT NO: 14****[CIVIL BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
53	I.A.(Civil)/2732/2023 WITH LCR, B/O in MACApp./838/2022	SMTI HARIPRABHA GOGOI AND 3 ORS Versus M/S UNITED INDIA INSURANCE CO. LTD AND 2 ORS	MR. A K GUPTA MR. R S MISHRA MS M NIROLA MR K J SAIKIA	MR. A J SAIKIA
	WITH MACApp./838/2022	M/S UNITED INDIA INSURANCE CO. LTD Versus SMTI HARIPRABHA GOGOI AND 4 ORS	MD. A AHMED MR. A J SAIKIA MR G S BORO MR. B SONOWAL	MR. A K GUPTA MR. R S MISHRA (R-1 TO 3)

LEAVE NOTE OF ADVOCATES FOR 18/09/2023

1)	MRS. V L SINGH	07-09-2023	To	10-11-2023
2)	MR P K KALITA	01-09-2023	To	20-09-2023
3)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
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18)	MR. K N CHOUDHURY	18-09-2023	To	22-09-2023
19)	MR. A CHAMUAH	18-09-2023	To	24-09-2023
20)	MR. A BHATTACHARYA	19-09-2023	To	20-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Monday, 18th September 2023]

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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BAIL HEARING

54	AB/2608/2023 FIXED.	ALI HUSSAIN @ HUSSEIN Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 18/09/2023

1)	MRS. V L SINGH	07-09-2023	To	10-11-2023
2)	MR P K KALITA	01-09-2023	To	20-09-2023
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
60	WP(C)/1379/2020 WITH LCR, FIXED	PUTALI CHANGMAI Versus UNION OF INDIA AND 4 ORS.	MR. L N DIHINGIA	GA, ASSAM SC, NF RLY
ORDERS				
61	I.A.(Civil)/2459/2023 B/O in I.A.(Civil)/1704/2023 WITH	RAFIQUL ISLAM, Versus SBI GENERAL INSURANCE COMPANY LTD	S I AKAND	MS. P BORTHAKUR
62	MACApp./232/2023	SBI GENERAL INSURANCE COMPANY LTD Versus RAFIQUL ISLAM AND ANR.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. D DEKA (R-1) MR. R Deka (R-1) S I AKAND (R-1)
63	I.A.(Civil)/2805/2023 WITH WP(C)/2499/2017(D/O), B/O in WP(C)/2499/2017	SRI PARAN JYOTI SAIKIA Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. and 4 ORS	MR. LENTSO MS.A SARMA	SC, APDCL

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LEAVE NOTE OF ADVOCATES FOR 18/09/2023

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1)	MRS. V L SINGH	07-09-2023	To	10-11-2023
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THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CRIMINAL BENCH]

OLD PENDING HEARING MATTERS WILL NOT BE ALLOWED TO BE ADJOURNED, LEARNED ADVOCATES ARE HEREBY REQUESTED TO BE PRESENT. IN ABSENCE OF LEARNED COUNSELS, MATTER WILL BE TAKEN UP BY APPOINTING AMICUS CURIAE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
63	Bail Appln./3245/2023 FIXED	ZIAUR RAHMAN AND ANR. Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
BAIL HEARING				
64	AB/2291/2023 FIXED	JITU SARMA @ JITUMONI SARMA Versus THE STATE OF ASSAM	L K BORAH	PP, ASSAM
ORDERS				
65	CrI.A./208/2023 <u>1 Y 6 M 3 D</u> : WITH LCR 5 FILES, FIXED	JINTU SENSUWA @ JINTU SENSUA AND ANR Versus THE STATE OF ASSAM AND ANR.	MS. P BORAH	PP, ASSAM
	WITH I.A.(CrI.)/488/2023 in CrI.A./208/2023	JINTU SENSUWA @ JINTU SENSUA AND ANR Versus THE STATE OF ASSAM AND ANR.	MS. P BORAH	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 18/09/2023

1)	MRS. V L SINGH	07-09-2023	To	10-11-2023
2)	MR P K KALITA	01-09-2023	To	20-09-2023
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THE GAUHATI HIGH COURT AT GUWAHATI

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BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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BAIL HEARING

1	AB/3044/2023 FIXED	MAROFAT ALI AND ANR Versus THE STATE OF ASSAM	MR. M ISLAM	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 18/09/2023

1)	MRS. V L SINGH	07-09-2023	To	10-11-2023
2)	MR P K KALITA	01-09-2023	To	20-09-2023
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[For Monday,18th September 2023]

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[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>BAIL HEARING (BA)</u>			
49 Bail Appln./2811/2023 FIXED	DILUAR HUSSAIN Versus THE STATE OF ASSAM	MR. M DUTTA MR. A AHMED MS S DEV U U KHAN	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 18/09/2023

1)	MRS. V L SINGH	07-09-2023	To	10-11-2023
2)	MR P K KALITA	01-09-2023	To	20-09-2023
3)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
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BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

**[THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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MOTION

1	AB/3160/2023	AINUL HOQUE @ AINUL ALI Versus THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MR. K H SAIKIA	PP, ASSAM
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BAIL HEARING (BA)

2	Bail Appln./2932/2023 WITH LCR, FIXED	ABDUL MANNAN ALI Versus THE STATE OF ASSAM	MS. R KALITA	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 18/09/2023

1)	MRS. V L SINGH	07-09-2023	To	10-11-2023
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